

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
GOMATI JUDICIAL DISTRICT, UDAIPUR.**

No. F. 4(82)-DJ/G/UDP/2017/5267-26

June 27th of 2017.

//_N_O_T_I_F_I_C_A_T_I_O_N_//

Pursuant to the approval of the Hon'ble High Court of Tripura, Agartala, vide No. F. 3(35) -HC/2017/11324-25 dated 22nd June 2017, the following Advocates as shown under Column No. 2 are hereby empanelled as "**ADVOCATE COMMISSIONERS**" for the Civil Courts as shown under Column no. 3, under Gomati Judicial District.

SI No.	Name of the Advocate	Courts Complex
1	2	3
1.	Sri. Jayanta Prasad Deb , Advocate, District Bar Association, Udaipur, Gomati District.	Court complex of Udaipur Station.
2.	Sri. Haran Ch. Das , Advocate Amarapur Bar Association, Amarapur, Gomati District.	Court Complex of Amarapur Station.
3.	Sri. Santanu Das , Advocate Amarapur Bar Association, Amarapur, Gomati District.	Court Complex of Amarapur Station

The penal of the Advocates empanelled as "**ADVOCATE COMMISSIONER**" shall remain valid for 3 (three) years from the date of issue of this Notification.

The Advocates empanelled as "Advocates Commissioner" shall be governed by the terms and condition laid down in "**The High Court of Tripura Civil Courts (Commissioners) Rules, 2017**" framed by the Hon'ble High Court of Tripura, Agartala vide Notification No. F. 3(35)-HC/17/7706 dated 17th April 2017.

M 27.6.17
(S. Datta Purkayastha)
(CHAIRPERSON)
DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.

Copy for information to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The District Sessions Judge, South Tripura, Belonia/West Tripura, Agartala/Unakoti Tripura, Kailashahar/North Tripura, Dharmanagar;
3. The Addl. District Judge, Gomati District, Udaipur;
4. The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur;
5. The Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District Udaipur;
6. The S.D.J.M-cum- Civil Judge (Jr. Div), Amarapur, Gomati District;
7. The Civil Judge (Jr. Div) (Court No. 2), Udaipur, Gomati District;
8. The Civil Judge (Jr. Div) (Court No. 3), Udaipur, Gomati District;
9. The Civil Judge (Jr. Div) (Court No. 1), Udaipur, Gomati District;
10. The Civil Judge (Jr. Div), Amarapur, Gomati District;
11. The President, District Bar Association, Udaipur/ Amarapur Bar Association, Gomati District;
12. The System Officer, of this establishment for uploading the said Notification in the official website of the Gomati Judicial District;
13. Person Concerned; and
14. NOTICE BOARD of this establishment.

M 27.6.17
(CHAIRPERSON)
DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.